

India's poor Performance in Asian games

***52. SHRI VAYALAR RAVI:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the performance of the Indian team was poor at the Hiroshima Asiad;

(b) if so, what steps are being taken to improve our performance in the field of sports; and

(c) the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Though the performance is not satisfactory, there was certainly an improvement over the performance in previous Asian Games held in Beijing in 1990.

(b) and (c) Government have taken a number of steps to improve our performance in the field of sports. These steps include the following:—

1. The Government recognises the need to select the events and disciplines for the 1998 Asian Games carefully and then concentrate the resources and expertise on them over a longer duration.

2. Concerted efforts are being made to improve the standard of performance of our juniors by providing them with intensive training. The schemes of Sports Authority of India for grooming talented young children are being streamlined.

3. Efforts are also being made to establish Sports Academies in select disciplines coordination with the concerned National Federations Public and Private Sector Undertakings and Sports Authority of India.

4. National Sports Federations have been asked to prepare Long Term Development Plans for the Olympics and Asian Games disciplines for providing a total perspective for the growth of the discipline and as part

of this plan a four year development plan coinciding with the Asian Games cycle is being prepared. These plans would cover areas such as athlete development, coaching and official development, growth of clubs, domestic tournament and international tournaments, equipment and scientific support, professional and financial management development will help the Federations to make progress at a better pace.

5. The guidelines for giving assistance and encouragement to National Sports Federations are being revised with a view to achieve a clear demarcation and identification of the role and responsibility of the agencies involved in sports development and to improve their management practices.

Newspaper report captioned 'Vivadon Mein Kendriya Vidyalaya'

***53. SHRI RAGHAVJI:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn towards the news-item captioned—VIVADON MEIN KENDRIYA VIDYALAYA—that appeared in the INDIA TODAY (Hindi dated the 31st August, 1994; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The Kendriya Vidyalaya Sangathan has not received notice of any writ petition said to have been filed in the Supreme Court. Admissions by special dispensation in Kendriya Vidyalayas are being made broadly according to the policy adopted in this regard in 1992. The other statements made in the News item regarding transfers, appointments and corruption are too vague to be specifically commented upon.